

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 4242
ANSWERED ON - 01/04/2026

INCREASING TRAFFIC PROBLEM AND GUIDELINES FOR LEGAL PARKING

4242. SHRI NEERAJ DANGI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether one of the major reasons for the increasing traffic problem in major cities of the country is the registration of vehicles on the basis of false affidavits regarding the availability of valid parking and if so, the steps taken by Government in this regard;
- (b) whether most of the four-wheeler buyers avail loans from banks, non-Government financial institutions or finance companies;
- (c) whether banks obtain an affidavit regarding the availability of valid parking from vehicle buyers at the time of sanctioning loans and if not, the reasons therefor; and
- (d) whether Government proposes to issue any guideline or issue instructions to financial institutions in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Traffic Congestion is a major problem in urban agglomerations. However, it may not be possible to correlate the said problem to registration of vehicles with false affidavits regarding availability of valid parking by vehicle users. There are multiple reasons for traffic congestion which *inter alia* include inadequate public transport, increase in use of private vehicles and insufficient parking management. There is no provision under the Motor Vehicles Act, 1988 or the Central Motor Vehicles Rules, 1989 which mandate requirement for an affidavit confirming availability of valid parking during registration of vehicles. However, State Governments are free to adopt suitable mechanisms to reduce increasing traffic problems in major cities of the country.
- (b) Yes sir, in the calendar year 2025, a total of 45,86,944 four wheeled vehicles were registered out of which 36,67,927 vehicles, i.e., 79.96% of registered vehicles were purchased after obtaining Hypothecation-cum-Loan Agreements from financial institutions.
- (c) No such information is available.
- (d) No such proposal is under consideration in the Central Government.
